

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 420(ND)/2017

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2018.**

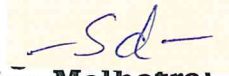
**NAME OF THE COMPANY: M/s Regal Metal & Ferro Alloys Vs. M/s
Sandeep Axles Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present for the Petitioner:	Mr. Arun Saxena, Mr. Shivam Mishra and Mr. Gitesh Aneja, Advocates		
	Present for the Respondent:	None		

ORDER

Preliminary report has been filed. The same is taken on record.


(Ina Malhotra)
(Member (J))